NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 31.05.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
æ	CP(IB) No. 16/BB/ 2017	Admission	Rule-6 of I&B	R.K. Swamy BBDO Pvt. Ltd. Vs Firepro Systems Pvt. Ltd.

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

SIGNATURE

REPRESENTATION TO WHOM

M.B. Lakshmi 9980994458

Counsel for petitioner is present. She has filed memo along with enclosures. Registry is directed to verify and put up. List it on 19.6.2017.

Member(J)

Member(T)